

Annexure-6

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|------------------------------|---------------------------|-----------------------------|------------|
| Name of the Corporate Debtor | CIRCAR JUTE MILLS (P) LTD | Date of Commecement of CIRP | 04.04.2022 |
|------------------------------|---------------------------|-----------------------------|------------|

List of Creditors as on 27.09.2022

List of operational creditors (Employees)

| Sl.No | Name of the Authorised Representative, if any | Name of creditor | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set- | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|----------------------------|---|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | |

Amount in Rs.



Kurapati Singarayya Chowdary
Resolution Professional
In the matter of Circar Jute Mills (P) Ltd
Date: 27.09.2022